

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M

Name of the Company	Surendra Kumar Joshi -Versus- Rei Agro Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anrita Pandey

Petitioner

*[Signature]*  
Adv.

21.7.17.

1. Drupat Majumdar,  
Adv.

Corporate  
Debtor

*[Signature]*  
21/7/17

2. Kiran Sharma, Pr. CS

RESOLUTION  
PROFESSIONAL

*[Signature]*  
21/7/17

ORDER

Ld. Counsels for the RP, petitioners and the corporate debtor are present.

Ld. Pr. CS appeared on behalf of RP has informed that she wants to submit progress report on 24/07/2017 and request that time may

be given. Prayer is allowed. RP is directed to be present in Court on 28/07/2017.

List the matter on 28/07/2017 for further order.

*Sd.*

(Vijai Pratap Singh)  
Member (J)